

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-111/2012/7147/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the rd 3 August, 2023.

Sub: **Casual leave.**

Ref:- Your Letter No. DJN/6263, dtd. 31.07.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 05.08.2023, alongwith station leave permission, with the official vehicle, from the evening of 04.08.2023 till the morning of 07.08.2023**, has been granted. The Addl. District & Sessions Judge, No. 1, Nagaon and in her absence the next senior most Judicial officer at the station would remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-111/2012/7148/A dated , 03-08-23

Copy to:-

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]